

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/158/CAA/17
NAME OF THE TRANSFEROR : BATEMAN ENGINEERING INDIA PVT LTD
NAME OF THE TRANSFERRE : TENOVA INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY

G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan

ORDER

Counsel for the Petitioner present and submitted that the report of the R.D. has not been received and prayed for time. At request, time is enlarged. Put up on **24.10.2017** at **10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)